

DIVISION BENCH

ITEM NO. 118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.241/2018, CA No.242/2018 & CA No.101/2019 IN CP (IB) No.191/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

| | |
|----------------------------|--|
| NAME OF THE COMPANY | PUNJAB NATIONAL BANK V/S M/S SAVARIA ROLLER FLOUR MILLS PVT LTD |
| UNDER SECTION | 7 IBC (IN LIQUIDATION) |

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Ms. Babita, Jain,
None

: For the Liquidator
: For the Respondent

ORDER

Ld. Counsel for the liquidator present.

There is no representation on the behalf of the respondents, in the interest of justice, adjourned to 18th July, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

*Bipul Kumar Tiwari
(Stenographer)*